

DIVISION BENCH

O-134

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/279(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2021,
10:30 A.M**

Name of the Company	CBRE SOUTH ASIA PVT. LTD. Vs. MKHS REALTY LLP		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Operational Creditor

Mr. Rishad Medora, Advocate

Mr. Soumava Mukherjee, Advocate

For the Corporate Debtor

Mr. Abhishek Sikdar, Advocate

ORDER

Ld. Counsel for both sides present.

List this matter on 02.07.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**